

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-01(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant/Petitioner

v.

M/s. Amrapali Princely Estate Pvt. Ltd.

.... Respondent

under Section 7

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Sanjay Bhatt, Advocate

For the Respondent : Mr. Alok Kumar Aggarwal, Advocate
: Mr. Apoorv Rustogi, Advocate
: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017